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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

RA 342/93 in
DA 2521/91

Date of decision: 05.10.93

J.P. Sharma

... Petitioner.

Versus

Union of India & Ors.

... Respondents.

CORAM:

THE HON'BLE MR. JUSTICE V.S. MALIMATH, CHAIRMAN.
THE HON'BLE MR. S.R. ADIGE, MEMBER(A).

JUDGEMENT (ORAL)

(By Hon'ble Mr. Justice V.S. Malimath,
Chairman)

As the office noticed certain defects in the Review Application, they were duly notified. But the defects were not rectified. Hence, the case was listed before the court today. None appeared for the petitioner though called twice. On a perusal of the judgement, we do not find any good ground to review. This application is accordingly rejected.

Adige
(S.R. ADIGE)
MEMBER(A)

'SRD'
051093

Malimath
(V.S. MALIMATH)
CHAIRMAN